GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1556 TO BE ANSWERED ON. 20.09.2020

SCHEDULED CASTES SUB-PLAN

1556. SHRI S. VENKATESAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any study has been done by the Government on the efficacy of implementation of Scheduled Castes Sub-Plan (SCSP) during the last 7 years i.e. 2014-20;
- (b) if so, the details thereof;
- (c) whether there is any proposal on the part of the Government to give legal framework for SCSP to avoid circumvention of guidelines; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

- (a): No Sir. However, regular reviews are being held with all concerned Ministries/Departments to assess the progress of the schemes under Scheduled Caste Sub Plan (SCSP) now Development Action Plan for Scheduled Castes (DAPSC).
- (b): Question does not arise.
- (c): No Sir.
- (d): Question does not arise.
